

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/19/2016
NAME OF THE PETITIONER(S) : Shanmugavelayudham & 14 others
NAME OF THE RESPONDENT(S) : Sivakumar Spinning Mills Pvt Ltd & 7 others
UNDER SECTION : 397/398, 402 & 111

S.No.	Name (in Capital)	Represented by	Signature
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M. SOUNDERRAGAN
FOR M.R. ARUN MATARAJAN

COUNSEL FOR
APPLICANTS



P. N. VIGNESH
FOR KALIMUTHU

COUNSEL FOR
RESPONDENTS



ORDER

Counsels for both the parties are present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

- Sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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